FUNDS FOR RESEARCH

Written Answers

- *197. SHRI M. M. DHARIA: Will the Minister of Education be pleased to state:
- (a) whether it is a fact that the Council of Scientific and Industrial Research has recently critised Government for meagre tunds given for research;
- (b) whether it is a fact that 0.03 per cent of our national income is being spent on research; and
- (c) whether Prime Minister has given an assurance for adequate funds for research?

THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA): (a) The Governing Body of the Council of Scientific and Industrial Research recommended, in view of the increased tempo of research for industrial and economic development of the country, that the financial position of the C.S.I.R. should be further improved.

- (b) According to a study carried out by the Survey and Planning of Scientific Research Unit of the Council of Scientific and Industrial Research in 1963, the per capital research expenditure of India is 0.32 per cent. of the National Income.
- (c) The Governing Body of the Council of which the Prime Minister is the President, has urged the need for adequately enhancing Government's outlay on scientific research and development and that every scientific Laboratory/Institute should be permitted to develop at the maximum rate possible limited only by its scientific capacity to expand the rate of growth being 20 to 30 per cent annually.

TECHNICAL SERVICE UNITS UNDER THE C.S.I.R.

- *198. THAKUR BHANU PRATAP SINGH: Will the Minister of Education be pleased to state:
- (a) whether it is a fact that Government are contemplating to locate Technical Service Units under the Council of Scientific and Industrial Research; and

(b) if so, what type of service units will be established?

THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA): (a) and (b) Council of Scientific and Industrial Research have set up the following Technical Service Units:—

- (1) Industrial Liaison and Extension Unit.
- (2) Patents Unit.
- (3) National Register Unit.
- (4) Defence Co-ordination Unit.
- (5) Survey and Planning of Scientific Research Unit.
- (6) Design and Engineering Unit.
- (7) Hindi Unit.

SALT BASED INDUSTRY IN MADRAS STATE

- '23. Shri M. RUTHNASWAMY: Will the Minister of Petroleum and Chmicals be pleased to state:
- (a) whether any salt based industry has been established in Vedaranyam in Tanjore district in the Madras State;
- (b) if so, whether the industry is in the private or public sector; and
- (c) if in the private sector, whether the firm is of foreign or Indian composition?

THE MINISTER OF STATE IN THE MINISTRY PETROLEUM OF AND (SHRI O. V. ALAGESAN): CHEMICALS (a) Two industrial licences have been issued, one to M/s. Western India Match Co., Ltd., for the manufacture based on salt of 10,800 tons per annum of potassium chloride, 1,080 tons per annum of bromine and bromides and another to M/s. Mettur Chemicals and Industrial Corporation Ltd., for the manufacture of 750 tons per annum of potassium chloride, 240 tons per annum bromine and bromides and 6,600 tons per annum of magnesium compounds. The two units have started manufacture of salt. Recovery of the chemicals referred to can be taken up only after the production of salt reaches substantial levels.

(b) Private sector.

†Transferred from the 18th February, 1965.